

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00335/2019
This the 08th day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Jagdish Singh Negi, aged about 37 years, son of Shri Bhupal Singh Negi, R/o H. No. 118 Shanti Nagar, Dhodhan Khera, Post Barauna, Lucknow - 226002..

..... Applicants
By Advocate: Sri B.N. Choubey.

VERSUS

1. Union of India, through the Secretary, Ministry of Defence, South Block, New Delhi.
2. Engineer-in-Chief, Integrated Headquarters of Ministry of Defence (Army), Kashmir House, Rajaji Marg, New Delhi.
3. Chief Engineer, Central Command, M.G Road, Lucknow Cantt.
4. Chief Engineer, Lucknow Zone, Carriappa Road, Lucknow Cantt.
5. Commander Works Engineers, 229 M.G Road, Lucknow Cantt.
6. Garrison Engineer (E/M), Lucknow Cantt.

..... Respondents
By Advocate: Sri Rajesh Katiyar

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the applicant states that an appeal was preferred by the applicant dated 04.12.2017 against supersession in the matter of promotion and a reminder dated 11.05.2019 was also given for taking decision on the appeal but till date no decision has been taken by the respondents on the appeal preferred by him.

2. Counsel for the applicant states that he will be satisfied if a direction be given by this Tribunal to decide the pending appeal of the applicant dated 04.12.2017 in a time bound manner.

3. Accordingly, Respondent No. 3 is directed to decide the pending appeal of the applicant dated 04.12.2017 within two months from the date of receipt of certified copy of this order. It is made clear that we have not commented anything on the merit of the case.
4. With the above observation and direction, the O.A stands disposed of. There shall be no order as to costs.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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